

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 154/2023/EZ
Old ORIGINAL APPLICATION NO. 110 (The) OF 2012**

In The Matter:
Threat to life arising out of coal mining in
South Garo Hills District
.... Applicant

Versus

State of Meghalaya & Ors.
...Respondents

AND

In the matter of:-
Dalmia Cement Bharat Ltd.
..... Respondent No.10

Dalmia Cement (Bharat) Ltd.
Purbali Bora
Authorised Signatory

INDEX

Sl. No.	Particular	Annexure No.	Pg. No.
1.	Additional Affidavit on behalf of Respondent No.10		1-4
2.	Environmental Statement filed on behalf of the Respondent No.10 for the Year 2015-16	R/1	5-10
3.	Environmental Statement filed on behalf of the Respondent No.10 for the Year 2016-17	R/2	11-16
4.	Environmental Statement filed on behalf of the Respondent No.10 for the Year 2017-18	R/3	17-23

5.	Environmental Statement filed on behalf of the Respondent No.10 for the Year 2018-19.	R/4	24-29
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Filed by

MAHESH AGARWAL
ADVOCATE FOR RESPONDENT NO.10
AGARWAL LAW ASSOCIATES
GROUND FLOOR, MERCANTILE HOUSE,
15, KASTURBA GANDHI MARG, NEW DELHI-110001
PH: 011-42200000

Dalmia Cement (Bharat) Ltd.

Purbali Bora
Authorised Signatory

DATE: 28.01.2025

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 154/2023/EZ
Old ORIGINAL APPLICATION NO. 110 (The) OF 2012

In The Matter:

Threat to life arising out of coal mining in
South Garo Hills District

.... Applicant

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State of Meghalaya & Ors.

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AND

In the matter of:-

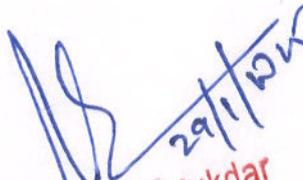
Dalmia Cement Bharat Ltd.

..... Respondent No.10

ADDITIONAL AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.10
- DALMIA CEMENT BHARAT LTD.

I, Mrs. Purbali Bora, d/o Late K. Bora, Authorized Signatory of the Respondent No.10 namely, Dalmia Cement (Bharat) Limited having office at 3rd- 4th Floor, ABC-II, ABC, GS Road, Guwahati-781005, Assam, do hereby solemnly affirm and declare as under :-

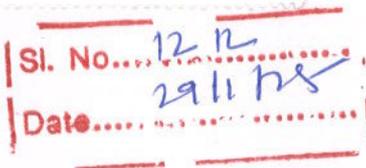
1. That I am the authorized representative of the Respondent No.10 and I am aware of the facts of the present case, and therefore am competent to swear this affidavit.


Pranab Talukdar
NOTARY
Kamrup(Metro), Guwahati
Regd.No.-KAM-09

Dalmia Cement (Bharat) Ltd.

Purbali Bora

Authorised Signatory



2

2. The present Affidavit is being filed to supplement the Counter Affidavit already filed by Respondent No.10 on 30.05.2023.
3. In the Counter Affidavit, the Respondent No.10 has placed the following figures of coal and alternate fuel consumption and procurement, which are being reproduced for ease of reference,

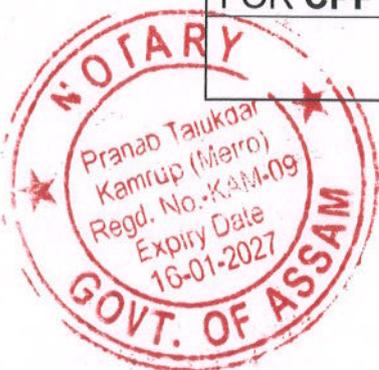
Dalmia Cement (Bharat) Ltd.

Purbali Bora

Authorised Signatory

Coal procured from 2014-15 to 2018-19 (including opening stock)	3,64,793 MT
Alternate fuel procured from 2014-15 to 2018-19 (including opening stock)	8,88,951 MT
Clinker Produced from 2014-15 to 2018-19	41,78,584 MT
Power produced from 2014-15 to 2018-19	5,26,837 MW

CONSUMPTION OF FUEL					
	2014-15	2015-16	2016-17	2017-18	2018-19
PRODUCTION OF CLINKER	6,68,239	7,32,700	7,92,075	9,00,686	10,84,883
COAL, SLATE & SAW DUST CONSUMPTION FOR KILN	1,22,037	1,24,961	1,08,286	1,41,707	1,57,972
% OF USAGE	18%	17%	14%	16%	15%
	2014-15	2015-16	2016-17	2017-18	2018-19
POWER PRODUCTION	1,17,403	1,08,108	88,733	1,02,485	1,10,108
COAL, SLATE & SAW DUST CONSUMPTION FOR CPP	1,17,212	1,04,269	68,849	93,291	1,03,283
	1.00	0.96	0.78	0.91	0.94



Pranab Talukdar
 Pranab Talukdar
 NOTARY
 Kamrup(Metro), Guwahati
 Regd.No.-KAM-09

4. In order to further buttress and support the validity of the above quoted figures, the Respondent No.10 seeks to place on record, the statutory filings of Respondent No.10 in the form of Environmental Statement (Form-V) which are made to the SPCDB in terms of Rule 14 of the Environment (Protection) Rules, 1986.

A Copy of the Environmental Statement filed on behalf of the Respondent No.10 for the Year 2015-16 is annexed herewith and marked as **ANNEXURE R/1.**

A Copy of the Environmental Statement filed on behalf of the Respondent No.10 for the Year 2016-17 is annexed herewith and marked as **ANNEXURE R/2.**

A Copy of the Environmental Statement filed on behalf of the Respondent No.10 for the Year 2017-18 is annexed herewith and marked as **ANNEXURE R/3.**

A Copy of the Environmental Statement filed on behalf of the Respondent No.10 for the Year 2018-19 is annexed herewith and marked as **ANNEXURE R/4.**

5. It is also pertinent to note that these reporting of alternate fuel were made much before the order was passed by this Hon'ble Tribunal on 31.08.2018 constituting the Committee headed by Hon'ble (Retd.) Justice B. P. Katakey, which committee had undertaken resource audit period from FY 2014-15 to 2018-19. This culminated in the 5th Interim Report, which is subject matter of the present proceedings.

6. By way of the 5th Interim Report, the Committee, in respect of DCBL, recorded that there is a gap in the quantity of coal necessary to produce the required quantity of clinker and power by DCBL, as against the quantity of coal actually procured. The said gap was



Pranab Talukdar
 29/1/2020
 Pranab Talukdar
 NOTARY
 Kamrup(Metro), Guwahati
 Regd.No.-KAM-09

ascertained by the Committee to be 7,41,092 MT. The Committee also recorded that this coal requirement was met by illegally mined local coal. The Committee erroneously discarded the use of alternate fuel, which is contrary to the factual position. This error is confirmed by the Environmental Statements, which are a matter of record.

The facts contained in paras 1 to 4 of the Affidavit are true to my knowledge and information derived from records or based on some other source while the submissions made in paras 5 to 6 of the Affidavit are based on legal advice received and believed to be correct.

Dalmia Cement (Bharat) Ltd.
Purbali Bora
 Authorised Signatory

DEPONENT

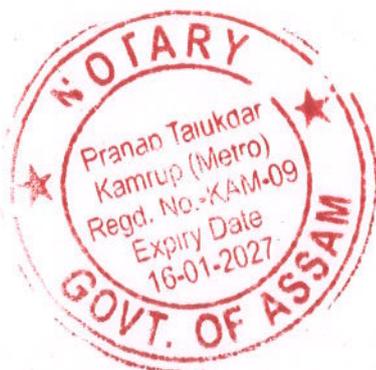
VERIFICATION:

I, the abovenamed deponent, do hereby solemnly verify that the contents of the aforesaid affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Verified at Guwahati on this 28th day of January, 2025.

Dalmia Cement (Bharat) Ltd.
Purbali Bora
 Authorised Signatory

DEPONENT



IDENTIFIED BY
Bulie Sarmah
 (Bulie Sarmah)
 Advocate, Guwahati
 Date... 29/1/2025
 Enri No. 551/2001

Pranab Talukdar
 Pranab Talukdar
 NOTARY
 Kamrup(Metro), Guwahati
 Regd.No.-KAM-09

ENVIRONMENTAL STATEMENT (FORM -V)

of

M/S ADHUNIK CEMENT LTD.

(A subsidiary of Dalmia Cement Bharat Limited)

**Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2015 to 31st March 2016)**

PART -A

- | | |
|---|---|
| 1. Name and address of the owner/
Occupier of the Industry operation
Or process | Sh. RA Krishnakumar.
ED
M/S Adhunik Cement Ltd
Vill-Thangskai
Post-Lumshnong
Dist – East Jaintia Hills, Meghalaya. |
| 2. Industry Category
Primary (S.T. C. Code)
Secondary (S.T.C. Code) | Red Category |
| 3. Production Capacity | 1.5 MTPA Cement
1.3 MTPA Clinker |
| 4. Year of establishment | 2010 |
| 5. Date of the last Environmental
Statement Report Submitted | 01.07.2014 |

PART –B

Water and Raw Material Consumption

I) Water Consumption:

- | | |
|---|-------------------------|
| Process | : 629.46 m3/Day. |
| Cooling, recirculation and dust suppression | : 922.50 m3/Day. |
| Domestic | : 618.61 m3/Day. |

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (14-15)	During Current Financial Year (15-16)
Cement	1.04 KL/MT	0.97 KL/MT

II) Raw Material Consumption:

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During Previous Financial Year (14-15)	During current Financial Year (15-16)
1. Lime Stone	Cement	9,67,535.18	10,43,928.50
2. Fly Ash		63,209.65	55,415.72
3. Clay		-	18,995.69
4. Shale		25,857.84	21,841.18
5. Gypsum		10,949.09	8,948.86
6. Coal		25,400.31	62,789.11
7. Slate		100,072.46	63,050.31
8. Coal	CPP	14,225.36	34,166.98
9. Slate		105,775.76	70,601.71

PART-C**Discharge to Environment /Unit of Out Put:**

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We are in the process to install Sewage Treatment Plant, which will be common for all the units.	
b)	Air	Please refer Annexure - I, II, III & IV	

Hazardous Waste

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2014-15)	During Current Financial Year (2015-16)
a) Used oil & Grease	Total Quantity generated – 13,650 Lits. Total Sale – 13,650 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area, Guwahati-781034 (Assam))	Total Quantity generated – 12,600 Lits. Total Sale – 12,600 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area, Guwahati-781034 (Assam))

PART -E**Solid Waste**

		Total Quantity in MT	
		During Previous Financial Year (14-15)	During Current Financial Year (15-16)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement Plant)	43,142.68 MT	39,369.68 MT

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/S Adhunik Cement Ltd. is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 25,000 nos. of sapling of different native species was planted in the month of July 2016. Plantation has been done in around 10 ha land. The said program continues for the rest of the green belt area.

PART-I**Any other particulars in respect of environmental protection and abatement of pollution**

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control equipments.
2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.
3. Scheduled maintenance of all the pollution control devices is done on regular basis.
4. More number of flower have been planted to beautify the plant.

To substantiate above statement, latest emission monitoring report is enclosed herewith.

Annexure -I : Ambient air quality report

Annexure – II : Fugitive Emission report

Annexure -III : Stack Emission level Report

Annexure – IV : Ambient Noise quality report.

01/13



newthink! cement! sugar! refractories! power!

ACL/ENV/ES/2017-18

17th August 2017

To,

**The Member Secretary,
Meghalaya State Pollution Control Board
ARDEN LUMPYNGGAD
SHILLONG – 793014 (Meghalaya)**

Sub: - Submission of Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2016-2017.

Dear Sir,

With reference to subject cited above, we submit herewith the Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai, Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2016-2017.

May kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully

For M/s. Adhunik Cement Limited.

Authorized Signatory

Central Pollution Control Board
 क्षेत्रीय प्रदूषण नियंत्रण बोर्ड
 Regional Directorate - North East, Shillong - 793014
 पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार
 Ministry of Environment, Forest & Climate Change, Govt. of India

RECEIPT NO
 DATED 22/8/17

Copy to:

- ✓ 1) The Additional Principal Chief Conservator of Forest, Ministry of Environment, Forest & Climate Change, Regional Office, Shillong, Meghalaya.
- ✓ 2) The Regional Director, Central Pollution Control Board, North Eastern Zonal Office, Lower Motinagar, Shillong -793 014 (Meghalaya).

Adhunik Cement Limited (Subsidiary of Dalmia Cement Bharat Limited)
 Umsoo Mootang, Vill-Thangskai, P.O.-Lumshnong
 Dist. Jaintia Hills, Meghalaya - 793 200
 t 96128 95628 / 9, 94369 97827/8
 w www.dalmiacement.com



ENVIRONMENTAL STATEMENT (FORM -V)**of****M/S ADHUNIK CEMENT LTD.****(A subsidiary of Dalmia Cement Bharat Limited)****Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2016 to 31st March 2017)****PART -A**

- | | |
|---|---|
| 1. Name and address of the owner/
Occupier of the Industry operation
Or process | Sh. RA Krishnakumar.
ED
M/S Adhunik Cement Ltd.
Post-Lumshnong
Dist – East Jaintia Hills, Meghalaya. |
| 2. Industry Category
Primary (S.T. C. Code)
Secondary (S.T.C. Code) | Red Category |
| 3. Production Capacity | 1.5 MTPA Cement
1.3 MTPA Clinker |
| 4. Year of establishment | 2010 |
| 5. Date of the last Environmental
Statement Report Submitted | 14.09.2016 |

PART –B**Water and Raw Material Consumption****I) Water Consumption:**

- | | |
|--|-------------------------|
| Process | : 622.46 m3/Day. |
| Cooling, re circulation and dust suppression | : 921.50 m3/Day. |
| Domestic | : 611.62 m3/Day. |

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (15-16)	During Current Financial Year (16-17)
Cement	0.97 KL/MT	0.92 KL/MT

II) **Raw Material Consumption:**

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During Previous Financial Year (15-16)	During current Financial Year (16-17)
1. Lime Stone	Cement	10,43,928.50	11,28,212.96
2. Fly Ash		55,415.72	26,976.51
3. Clay		18,995.69	16,031.59
4. Shale		21,841.18	-
5. Gypsum		8,948.86	6,952.75
6. Coal		62,789.11	42,680.60
7. Slate		63,050.31	73,759.26
8. Coal	CPP	34,166.98	5,733.69
9. Slate		70,601.71	71,115.02

PART-C**Discharge to Environment /Unit of Out Put:**

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We are in the process to install Sewage Treatment Plant, which will be common for all the units.	
b)	Air	Please refer Annexure - I, II, III & IV	

PART –D**Hazardous Waste**

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2015-16)	During Current Financial Year (2016-17)
a) Used oil & Grease	Total Quantity generated – 12,600 Lits. Total Sale – 12,600 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area, Guwahati-781034 (Assam))	Total Quantity generated – 10,500 Lits. Total Sale – 10,500 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area, Guwahati-781034 (Assam))

PART –E**Solid Waste**

		Total Quantity in MT	
		During Previous Financial Year (15-16)	During Current Financial Year (16-17)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement)	39,369.68 MT	29,086.98 MT

PART-F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/S Adhunik Cement Ltd. is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 2,000 nos. of sapling of different native species was planted during the FY 2016 - 2017. The said program will continue for coming year also.

PART-I

Any other particulars in respect of environmental protection and abatement of pollution

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control equipments.
2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.
3. Scheduled maintenance of all the pollution control devices is done on regular basis.
4. More number of flower have been planted to beautify the plant.

To substantiate above statement, latest emission monitoring report is enclosed herewith.

Annexure -I : Ambient air quality report

Annexure – II : Fugitive Emission report

Annexure -III : Stack Emission level Report

Annexure – IV : Ambient Noise quality report.



newthink! cement! sugar! refractories! power!

ACL/ENV/ES/2018-19

12th May 2018

To,

**The Member Secretary,
Meghalaya State Pollution Control Board
ARDEN LUMPYNGGAD
SHILLONG – 793014 (Meghalaya)**

Sub: - Submission of Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2017-2018.

Dear Sir,

With reference to subject cited above, we submit herewith the Environmental Statement (Form-V) of M/s. Adhunik Cement Limited, Vill - Thangskai, Post - Lumshnong, Dist.- East Jaintia Hills, Meghalaya for the FY 2017-2018.

May kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully
For M/s. Adhunik Cement Limited.

Central Pollution Control Board
24th Floor, Connaught Place, New Delhi - 110029
National Office of Environment & Forests, New Delhi - 110003
Ministry of Environment, Forests & Climate Change, Govt. of India

RECEIPT 
DATED 21.05.18


Authorized Signatory

Copy to:

- 1) The Regional Director, Central Pollution Control Board, North Eastern Zonal Office, Lower Motinagar, Shillong -793 014 (Meghalaya).



ENVIRONMENTAL STATEMENT (FORM -V)**of****M/S ADHUNIK CEMENT LTD.****(A subsidiary of Dalmia Cement Bharat Limited)****Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya****(1st April 2017 to 31st March 2018)****PART -A**

- | | |
|---|---|
| 1. Name and address of the owner/
Occupier of the Industry operation
Or process | Sh. RA Krishnakumar.
ED
M/S Adhunik Cement Ltd.
Post-Lumshnong
Dist – East Jaintia Hills, Meghalaya. |
| 2. Industry Category
Primary (S.T. C. Code)
Secondary (S.T.C. Code) | Red Category |
| 3. Production Capacity | 1.5 MTPA Cement
1.3 MTPA Clinker |
| 4. Year of establishment | 2010 |
| 5. Date of the last Environmental
Statement Report Submitted | 17.08.2017 |

PART –B**Water and Raw Material Consumption****I) Water Consumption:**

- | | | |
|--|---|-----------------------|
| Process | : | 600.46 m3/Day. |
| Cooling, re circulation and dust suppression | : | 820.20 m3/Day. |
| Domestic | : | 610.22 m3/Day. |

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (16-17)	During Current Financial Year (17-18)
Cement	0.92 KL/MT	0.91 KL/MT

II) **Raw Material Consumption:**

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During Previous Financial Year (16-17)	During current Financial Year (17-18)
1. Lime Stone	Cement	11,28,212.96	12,70,843.42
2. Fly Ash		26,976.51	36,159.487
3. Hill Sand/ Shale		16,031.59	23,44.12
4. Gypsum		6,952.75	6,977.139
5. Coal		42,680.60	53,57.01
6. Slate		73,759.26	68,057.55
7. Pet coke		-	4126.63
8. Coal	CPP	5,733.69	-
9. Slate		71,115.02	83,922.73

PART-C**Discharge to Environment /Unit of Out Put:**

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, office toilets and mess is disposed off in soak pit via septic tank. We are in the process to install Sewage Treatment Plant, which will be common for all the units.	
b)	Air	Please refer Annexure - I	

PART –D**Hazardous Waste**

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2016-17)	During Current Financial Year (2017-18)
a) Used oil & Grease	Total Quantity generated – 10,500 Lits. Total Sale – 10,500 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)	Total Quantity generated – 1,000 Lits. Total Sale – 1,000 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area,Guwahati-781034 (Assam)

PART –E**Solid Waste**

		Total Quantity in MT	
		During Previous Financial Year (16-17)	During Current Financial Year (17-18)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement Plant)	29,086.98 MT	31,467.79 MT

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/S Adhunik Cement Ltd. is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 5,000 nos. of sapling of different native species was planted during the FY 2017 - 2018. The said program will continue for coming year also.

PART-I***Any other particulars in respect of environmental protection and abatement of pollution***

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control equipments.
2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.
3. Scheduled maintenance of all the pollution control devices is done on regular basis.
4. More number of flower have been planted to beautify the plant.

To substantiate above statement, latest emission monitoring report is enclosed herewith in Annexure - I.

ENVIRONMENTAL STATEMENT (FORM -V)
of
M/S DALMIA CEMENT (BHARAT) LIMITED.

Vill – Thangskai, Post – Lumshnong, Dist. – East Jaintia Hills, Meghalaya
(1st April 2018 to 31st March 2019)

PART -A

- | | |
|---|---|
| 1. Name and address of the owner/
Occupier of the Industry operation
Or process | Sh. Venkatesan Thyagarajan
Director
M/S Dalmia Cement (Bharat) Limited.
Post-Lumshnong
Dist – East Jaintia Hills, Meghalaya. |
| 2. Industry Category
Primary (S.T. C. Code)
Secondary (S.T.C. Code) | Red Category |
| 3. Production Capacity | 1.5 MTPA Cement
1.3 MTPA Clinker |
| 4. Year of establishment | 2010 |
| 5. Date of the last Environmental
Statement Report Submitted | 12.05.2018 |

PART –B

Water and Raw Material Consumption

I) Water Consumption:

- | | |
|--|------------------|
| Process | : 521.44 m3/Day. |
| Cooling, re circulation and dust suppression | : 722.10 m3/Day. |
| Domestic | : 611.00 m3/Day. |

Name of Product	Water Consumption per Unit of Product Output	
	During Previous Financial Year (17-18)	During Current Financial Year (18-19)
Cement	0.91 KL/MT	0.88 KL/MT

II) **Raw Material Consumption:**

Name of Raw Material	Name of Product	Consumption of Raw Material	
		During current Financial Year (17-18)	During current Financial Year (18-19)
1. Lime Stone	Cement	12,70,843.42	15,20,964.952
2. Fly Ash		36,159.487	54,238.194
3. Hill Sand/ Shale		23,44.12	-
4. Gypsum		6,977.139	5,854.992
5. Coal		53,57.01	72,139.563
6. Slate		68,057.55	77,368.401
7. Pet coke		4,126.63	2,517.724
8. Coal	CPP	-	451.010
9. Slate		83,922.73	1,01,031.980
10. PET Coke		-	363.810

PART-C**Discharge to Environment /Unit of Out Put:**

Pollutants	Quantity of Pollutants Discharged (Mass/day)	Concentration of Pollutants in Discharge (Mass/Volume)	Percentage of Variation from prescribed standard with reason
a)	Water	As plant is being operated on dry process technology, no liquid effluent is generated from the cement plant process. Domestic water generated from residential colony, toilets are disposed off through Sewage Treatment Plant.	
b)	Air	Please refer Annexure - I	

PART –D**Hazardous Waste**

(As specified under Hazardous Waste (Management, Handling & Transboundary Movement) Rules amended up to 2010)

Hazardous Waste	Total Quantity (Liters.)	
	During Current Financial Year (2017-18)	During Current Financial Year (2018-19)
a) Used oil & Grease	Total Quantity generated – 1,000 Lits. Total Sale – 1,000 Lits. Balance – Nil Sold to (M/S Modern Lube Industries. A.K. Azad Road, Barshapara Industrial Area, Guwahati-781034 (Assam))	Nil

PART –E**Solid Waste**

		Total Quantity in MT	
		During Current Financial Year (17-18)	During Current Financial Year (18-19)
a)	From Process	Nil	Nil
b)	From Pollution Control Facility	Dust Collected in ESPs, Bag Houses and Bag Filters are Recycled back into the System.	
c)	1) Quantity recycled or re-utilized within the unit	100 %	100 %
	2) Sold	NIL	NIL
	3) Disposed (Flyash generated from CPP & consumed into Cement Plant)	31,467.79 MT	37,886.028 MT

PART-F

Please Specify the Characterization (in terms of composition and quantum) of Hazardous as well as Solid waste and indicate disposal practice adopted for both these categories of wastes.

Hazardous Waste:

Our Cement Manufacturing is based on Dry Process, no hazardous waste is generated from the process except used oil which is drained from Machineries / Equipment and sold to authorized vendor.

Solid Waste:

All Flyash generated from captive power plant is consumed in cement plant.

PART-G

Impact of the pollution control measure on conservation of natural resources and consequently on the cost of production

M/s. Dalmia Cement (Bharat) Limited is making continuous efforts to conserve natural resources with environmentally clean and green technology.

Adopted dry process technology, where there is no water consumption also makes zero effluent discharge from the plant. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like ESPs, and Bag Houses.

Bag filters are installed in each transfer points to reduce the fugitive emissions. The material collected in the hoppers of pollution control equipment, recycled back into process, neutralize the cost of operation of pollution control equipment. Hence no cost impact on the production cost.

PART-H

Additional measures / investment proposal for environmental protection including abatement of pollution

Planting trees is ongoing process. Around 4,000 nos. of sapling of different native species was planted during the FY 2018 - 2019. The said program will continue for coming year also.

PART-I***Any other particulars in respect of environmental protection and abatement of pollution***

1. We have full-fledged Environment Department with two separate cells. One for monitoring and one for maintenance of Pollution Control Equipments.
2. Continuous monitoring of stack emission, ambient air, noise and water quality is done. Necessary action plan is prepared and implemented accordingly.
3. Scheduled maintenance of all the pollution control devices is done on regular basis.
4. More number of flower sapling have been planted to beautify the plant.

To substantiate above statement, latest emission monitoring report is enclosed herewith in Annexure - I.

Fw: Service of Additional Affidavit || O.A.No.154/2023/EZ

From Himanshu Saraswat <himanshu.saraswat@aglaw.in>

Date Wed 1/29/2025 4:13 PM

To Rajesh Chauhan <raju@aglaw.in>

 1 attachment (3 MB)

Additional Affidavit on behalf of Respondent No.10 in O.A. No.154 of 2023, NGT Eastern Zone.pdf;

From: Himanshu Saraswat

Sent: Wednesday, January 29, 2025 4:06 PM

To: rajpanjwani339@gmail.com <rajpanjwani339@gmail.com>; semasingh.office@gmail.com <semasingh.office@gmail.com>; avijitmani@gmail.com <avijitmani@gmail.com>; deepak.singh@khaitanco.com <deepak.singh@khaitanco.com>; legumjure@gmail.com <legumjure@gmail.com>; aagneysail@gmail.com <aagneysail@gmail.com>; bipashajaiswal1999@gmail.com <bipashajaiswal1999@gmail.com>; surendra_kr15@rediffmail.com <surendra_kr15@rediffmail.com>; apu7law@gmail.com <apu7law@gmail.com>

Cc: Rohan Talwar <rohan.talwar@aglaw.in>

Subject: Service of Additional Affidavit || O.A.No.154/2023/EZ

In Re: Threat to life arising out of coal mining in South Garo Hills District v. State of Meghalaya & Others, O.A.No.154/2023/EZ

Dear Sir(s) /Ma'am(s),

Please find attached a copy of the Additional Affidavit on behalf of Respondent No.10, Dalmia Cement (Bharat) Limited as and by way of service upon you.

Regards,

Himanshu Saraswat

For Agarwal Law Associates

Advocates for Respondent No.10

Himanshu Saraswat

Email:himanshu.saraswat@aglaw.in

Mobile: | Phone: